

(e) the action taken against those involved thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (e). The information is being collected and will be laid on the Table of the House.

Training to Indian Navy in Modern Equipment

1344. SHRI P. M. SYEED:
PROF. AJIT KUMAR MEHTA:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that the recent war between the U.K. and Argentina fought in Falkland has the great lesson for the Indian Navy;

(b) if so, whether Indian Navy has already been trained in fighting such naval war;

(c) whether it is also a fact that this was the first naval fight after the Second World War;

(d) if so, whether in view of this, our Naval Forces are being provided such type of training; and

(e) if so, to what extent our Naval forces have been provided modern equipment (modern ships with bigger guns) to fight the naval war?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) The recent war between the U.K. and Argentina fought on the Falkland Islands can provide useful lessons for the Indian Navy. However, a clear picture about the war and the lessons to be learnt would emerge after some time when more authentic information becomes available.

(b) Adequate training is imparted to Naval personnel to deal with various situations, including such as had arisen in the Falkland war.

(c) No, Sir.

(d) and (e). It would not be in the public interest to disclose the information, about the ships and weapon systems available with the Indian Navy or the nature of training prescribed for the Naval Forces.

Opening holiday homes by State Bank of India

1345. SHRI RAMAVATAR SHASTRI:
Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India in furtherance of the general policy of staff welfare has opened Holiday Homes in certain States;

(b) whether on the basis of the total number of branches which is multiplying fast in the State of Bihar and the total staff strength, there is any need for opening a Holiday Home in the State of Bihar as has been done by the various nationalised banks and other institutions; and

(c) in case replies to (a) and (b) above be in the affirmative, the reasons why the State Bank of India has failed so far in setting up a Holiday Home in Bihar and what it proposes to do to mitigate this discrimination?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes Sir, State Bank of India has established Holiday Homes in 10 States and 1 Union Territory.

(b) and (c). The employees of the bank in Bihar like their counter-parts elsewhere freely use the Holiday Homes established by the bank. The bank has already instructed its Patna Local Head Office to explore the possibility of opening a Holiday Home to cater specifically to the need of the employees posted in the State of Bihar. It has not so far been possible for the bank to establish a Holiday Home in Bihar due to non-availability of a suitable site.